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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/70/(IB)/2017  
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES  
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. Aridas

Counsel for petitioner

A. A

9445402093

ORDER

Shri A Aridas, counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to issue notice to the respondents. Counsel for petitioner is also directed to issue private notice to the respondents for their appearance and submission and file proof of sending and effecting service of notice by way of an affidavit on the next date of hearing. Put up on 13.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)